

## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

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**PETITION NUMBER** 

: TCP/46/ (IB)/2017

NAME OF THE PETITIONER(S)

: ZEE ENTERTAINMENT ENTERPRISES LTD

NAME OF THE RESPONDENT(S)

: TANJARA TRADING PVT LTD

UNDER SECTION

: 433(e) (f)

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

Gama Kunan

PCS

respondent

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## ORDER

Counsel representing both the parties are present and sought time for reporting the progress of the settlement talks between the parties. Time extended at request. Put up on 10.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy) Member (Judicial)

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